

[مولانا آزاد]

انجام دے - یہ دونوں ممبر مسلام
یونیورسٹی کے کورٹ میں اس نے ممبر
کی حیثیت سے پانچ برس تک کام
کرینگے ۔

[Maulana Azad: I beg to move:

"That in pursuance of item (xviii) of Clause (1) of Statute 8 of the revised Statutes of the Aligarh Muslim University, this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to be members of the Court of the Aligarh Muslim University for a period of five years."

Mr. Speaker: The question is:

"That in pursuance of item (xviii) of Clause (1) of Statute 8 of the revised Statutes of the Aligarh Muslim University, this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to be members of the Court of the Aligarh Muslim University for a period of five years."

The motion was adopted.

COURT OF BANARAS HINDU UNIVERSITY

مولانا آزاد : جناب میں تحریک
کرتا ہوں ہوں کہ ہندو یونیورسٹی
بنارس کے ریوائنڈ اسٹیجوٹس کے
اسٹیجوٹ ۱۳ کے کلاز (۱) آئٹم ۱۷ کے
مطابق یہ ہاؤس ایک ایسے طریقے سے
جو اسپیکر ٹھہرا دیں - دو ممبروں کے
چناؤ کی کارروائی انجام دے - یہ بنارس
ہندو یونیورسٹی کورٹ میں اس کے ممبر
کی حیثیت سے پانچ برس تک کام
کرینگے ۔

Maulana Azad: I beg to move:

"That in pursuance of item (xvii) of Clause (1) of Statute 14 of the revised Statutes of the Banaras Hindu University, this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to be members of the Court of the Banaras Hindu University for a period of five years."

Mr. Speaker: The question is:

"That in pursuance of item (xvii) of Clause (1) of Statute 14 of the revised Statutes of the Banaras Hindu University, this House do proceed to elect in such manner as the Speaker may direct,

two members from among themselves to be members of the Court of the Banaras Hindu University for a period of five years."

The motion was adopted.

INDIAN COUNCIL OF MEDICAL RESEARCH

The Minister of Health (Rajkumari Amrit Kaur: I beg to move:

"That this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to sit on the Governing Body of the Indian Council of Medical Research."

Mr. Speaker: The question is:

"That this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to sit on the Governing Body of the Indian Council of Medical Research."

The motion was adopted.

Mr. Speaker: I have to inform hon. Members that the following dates have been fixed for receiving nominations and holding elections, if necessary, in connection with the following Committees:

Date for nomination election.

| | | |
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| 1. Central Advisory Board of Archaeology | 7-7-1952 | 10-7-1952 |
| 2. All India Council for Technical Education | | |
| 3. Court of the Aligarh Muslim University | | |
| 4. Court of the Banaras Hindu University | 8-7-1952 | 11-7-1952 |
| 5. Indian Council of Medical Research | | |

The nominations for these Committees will be received in the Parliamentary Notice Office upto 12 noon on the dates mentioned for the purpose. The elections, which will be conducted by means of the single transferable vote, will be held in the Deputy Secretary's Room (No. 21) in the Parliament House between the hours 10-30 A.M. and 1 P.M.

APPROPRIATION (RAILWAYS) NO. 2 BILL

The Minister of Railways and Transport (Shri L. B. Shastri): I beg to move*:

"That the Bill to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of India for the service of the financial year 1952-

*Moved with the recommendation of the President.